### Present production cost of Electricity in Thermal Power Plants

1384. SHRI V. RAMANATHAN: Will the Minister of IRRIGATION AND POWER be pleased to state what is the per unit production cost at present of electricity in different thermal power plants in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): The information is being collected and will be laid on the Table of the House.

### तोवगामी रेल गाडियां

1385 श्री प्यारे लाल खंडेलवाल : क्या रेल मंत्री यह बताने की रूपा करेंगे कि पिरुले दो महीनों के दौरान नई दिल्ली और निजामुद्दीन रेलवे स्टशनों से चलने वाली और वहां पहुंचने वाली तीव्रगामी रेलगाडियों की संस्था कितनी है और उनक निर्दारित समय के बाद प्रस्थान करने और पहंचने के क्या बारण थे?

रेल तंत्री (श्री बंसी लाल): जून चौर जुलाई, 1985 के दौरान नची दिल्ली चांर निमामुद्दीन रेलवे स्टेणनॉ से 1683 नुपरहास्ट गाडियां चली तथा पहुंची । इन गाडियों का निर्वारित समय की तुलना में विलम्व से प्रस्थात तथा पहुंचने के जारण है भारी वर्हा/दरारे दुर्घटनायें, खतरे की जंजीर खींचना, णरारती तत्वों की गतिविधियां, चल स्टाव तथा सिंगनल की खराबी, आदि ।

# Construction of Bagha Chhitoni Railway Bridge

1386. SHRI KAILASH PATI MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that about 12 years ago a scheme was formulated to construct "Bagha Chhitoni" railway bridge to connect Eastern UP with North Bihar; and

(b) if so, what are the details in this regurd?

# THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) Yes. Sir.

(b) Restoration of Chhitoni-Bigha rail link (28.4 Kms.), including construction of a bridge across river Gandak, was estimated in 1962 to cost over Rs. 61 crores. The 9 Kms. fiction between Bagha and Valmiki nagar Road has been opened to traffic. The cost of the river protection works estimated in 1982 to cost Rs. 38 crores has to be born, jointly by the Ministry of Irrigation ?md State Governments of UP and Bihar. Only part payments have so far been made by them to the Railway ... Their commitment to bear the increased share of the cost is awaited and ing pursued with Construction of the remaining them section, in- idling construction of the bridge, will depend on availability of resources in the Railway Sector and acceptance to make payment of the increased share of the cost by the State Governments of U.P. and Bihar.

#### Reserved compartments in trains

1387. DR. MOHD. HASHMI KIDWAI; Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that a num ber of persons without reservation enter the second class reserved com partments and do not allow the bonafide passengers who have reservation to occupy their berths in a number of trains;

(b) whether it is also a fact that a number of second class sleepers conductors after taking money a number of passengers to spread their beds on the floor and in the corridors near latrines which cause considerable hardships to passenger

(c) if so, what remedial measures Government propose to take ag-ainst these practices?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) to (c) Cases of commuters unauthorised<sup>^</sup> entering reserved coaches and causing inconvenience to long-distance passengers have come to notice.

Reserved coaches are normally manned by TTEs/ Coach Attendant..-; who have strict instructions to prevent entry of unauthorised passengers. Frequent surprise checks by squads of Ticket Checking staff with magisterial and police support ate made and passengers detected travelling unauthorisedly in reserved coaches are dealt with according to law. Railway staff conniving at entry/travel of unauthorised passengers are also taken up under Discipline and Appeal Rules.

## Tea stall at Andheri Railway station

1388. SHRI CHATURANAN MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a tea stall on the newly constructed platform at Andheri has been lying vacant for quite sometime after its allotment; and

(b) if so, when it was allotted and what action has been takan against the caterer?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL); (a) Yes. Sir.

Ob) It was allotted on 15-2-1984 to Shri Dyndev Maruti Mane, a Scheduled Caste candidate who has been served with a Show Cause Notice for his failure to start the stall.

## D.T.C. Advisory Council without Inter-State Representation

1389. SHRI LEONARD SOLOMAN SARING; Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Delhi Transport Corporation is runn ing buses to Uttar Pradesh and Haryana;

(b) whether these Inter-State rou tes are profitable to the Delhi Trans-

port Corporation in comparison to local routes; and

to Questions

(c) whether the D.T.C. Advisory Council constituted in January, 1985-does not have any representation, unlike in the past, to protect inter-State interest's?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) Yes Sir.

(b) Yes, Sir. The operations on inter-State routes are governed by the reciprocal arrangements decided upon by the concerned State Governments<sup>1</sup> UT Admn. under their provisions. The DTC charges the same fares as charged by the other States in their own territories on a reciprocal basis, which are higher than the fares applicable on City routes

(c) DTC is mainly to provide tran sport services in the Union Territory services of Delhi. Additional includ ing the frequency and trips etc. on inter-State route are undertaken only with reference to bilateral arrange Administration ments between Delhi and the neighbouring States. A re presentative of the Directorate of Transport, Delhi Administration is a member of the DTC Advisory Cou ncil.

# Funds for Development of Highways in Orissa

1390. SHRI JAGADISH JANI; Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the State  $_0$ f Orissa had not been allocated full amount of funds earmarked in the Sixth Plan for the development of National Highways in that State; and

(b) whether Government propose to allocate additional funds in the Seventh Plan to Orissa for the development of National Highways?